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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं० H 92786 / NGT NO-65/OA-193/2022
Ref. No

दिनांक 27-4-23
Date

To,
The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.
E-mail - judicial-ngt@gov.in

Subject: Submission of Joint Committee Report in compliance of order dated 24.02.2023 passed by Hon'ble NGT in O.A. No. 193/2022 Rajjan Pandey Vs State of Uttar Pradesh &Ors.

Sir,

In compliance of Hon'ble NGT order dated 24.02.2023 in the matter of O.A. No. 193/2022 Rajjan Pandey Vs State of Uttar Pradesh &Ors, the report of Joint Committee is being filed herewith.

It is requested that the aforesaid of Joint Committee may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,

Chief Environmental Officer
Circle-2

Joint Committee Report in the Hon'ble NGT matter of Original Application No. 193/2022 Rajjan Pandey Applicant Vs State of Uttar Pradesh & Ors. Respondent(s)

Introduction

Hon'ble NGT in the matter of Original Application No. 193/2022 vide its order dated 13.07.2022, constituted a Joint Committee and directed the following,

"1. Grievance of applicant Mr. Rajjan Pandey is regarding illegal mining, crushing, and blasting in the hills of Village Nahri, Gata no. 156,218,309, 501, 587, 588, 589 and 601 and hills of Village Khalari, Gata No. 54,144,145, Distt. Banda, Uttar Pradesh in violation of the environmental norms. It is submitted that illegal mining and blasting is causing air and water pollution in the surrounding area due to which the lives of nearby villagers and their cattle are in danger. It is also submitted that because of blasting, houses of the villagers have been destroyed and water of the pond became poisonous due to which many cattle have died.

.....6. We also consider appropriate to include the representatives of CPCB and SEIAA in the Joint Committee constituted on 10.03.2022. The re-constituted Joint Committee may visit the mining sites in question, look into the grievances of the applicant pointwise, verify the facts regarding compliance with environmental norms and EC conditions by the Project Proponent and take appropriate remedial action as may be

required by following due process of law. Factual and action taken report may be furnished within three months....."

In compliance there of the report of the Joint Committee has been filed by UPPCB vide letter dated 15.12.2022 through email dated 16.12.2022. The matter was heard by Hon'ble NGT on 03.01.2023, 10.02.2023, and 24.02.2023.

Hon'ble NGT vide order dated 24.02.2023, instructed the following,

".....the Joint Committee is directed to undertake visits to the site in question again and verify the factual position regarding the grievances in the application and compliance with EC and CTE/CTO consent conditions by each of the Project Proponent respectively and submit its report within two months....."

Accordingly, the following committee members have been nominated by the concerned departments for the said committee,

- Shri Rajendra D. Patil, Scientist D, CPCB regional Directorate, Lucknow.
- Dr. D.P. Singh, Member UP-SEAC 2 (Representative UP -SEIAA).
- Shri Rajendra Prasad, Regional Officer, UPPCB, Banda.
- Shri Rallapalli Jagat Sai, Joint Magistrate/SDM, Naraini, District -Banda.
- Shri Sanjay Agarwal, District Forest Officer, Banda.
- Shri Anant Kumar Singh, Senior Mine Officer, Geology and Mining Department, Regional Office Lucknow.
- Shri Prashant Yadav, Mine Inspector, Geology and Mining Department, Banda.
- Shri Manoj Kumar, Surveyor, Geology and Mining Department, Banda.

1. The constituted committee has carried out the field survey on 03.04.2023 of the following ten mines.

- M/s Harshit Enterprises, Gata No. 45, Village- Khalari, Tahsil-Naraini, Distt- Banda
- M/s Sh. Mujibuddin Siddqui, Gata No. 501, Village- Khalari, Tahsil-Naraini, Distt- Banda
- M/s S S Granite, Gata No. 309, Village- Nahari, Tahsil-Naraini, Distt- Banda
- M/s Smt. Jasmit Kaur Malhotra, Gata No. 218 (Khand No-01), Village- Nahari, Tahsil-Naraini, Distt- Banda
- M/s Smt. Jasmit Kaur Malhotra, Gata No. 218 (Khand No-02), Village- Nahari, Tahsil-Naraini, Distt- Banda
- M/s Jai Maa Sharda Traders, Gata No. 587 (Khand No-01), Village- Nahari, Tahsil-Naraini, Distt- Banda
- M/s S R Innovation LLP, Gata No. 587 (Khand No-02), Village- Nahari, Tahsil-Naraini, Distt- Banda
- M/s S R Innovation, Gata No. 587 (Khand No-07), Village- Nahari, Tahsil-Naraini, Distt- Banda
- M/s Smt. Amrit Kaur, Gata No. 587 (Khand No-05), Village- Nahari, Tahsil-Naraini, Distt- Banda
- M/s Smt. Amrit Kaur, Gata No. 587, 588 (Khand No-08), Village- Nahari, Tahsil-Naraini, Distt- Banda

The mine wise details are attached at **Annexure – 01**.

2. From the details given at the annexure it reveals that

2.1. Residential area is located 20 m from M/s Jai Maa Sharda Traders and 100 m from M/s S S Granite. Except for two mining sites, remaining all the lease

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- areas are located within 500 m from the nearest residential area. As per the Mining office the lease is allotted beyond 50 m from habitant area.
- 2.2. The Primary School, Udaipurva is located at approx. 84 m from M/s Jai Maa Sharda Traders, Gata No. 587 (Khand No. 01).
- 2.3. One mine M/s Jai Maa Sharda Traders is in adjacent to the public road. As per the provision of the Uttar Pradesh Minor Mineral (Concession) Rules-2021, mining activity cannot be allowed up to 50 m from the public road.
- 2.4. Two mines, M/s Smt. Jasmit Kaur Malhotra, Khand No. 01, Naraini/Nahari and M/s Smt. Jasmit Kaur Malhotra, Khand No. 02, Naraini/Nahari are in adjacent to the one pond. And all ten mines are within 05 KM from this pond.
- 2.5. One open excavated pit is located near the mining sites located at Gata No 578. It was informed that the said pit was created due to the mining activities conducted in past by other proponents. The surface water gets collected in this pit during the rainy season.
3. According to regulations set forth by the mining department, lessees must provide eMM11 forms to vehicles transporting minerals out of the mining area. The driver of the vehicle must carry a printed copy of the form during transportation, and delivery must be completed within the timeframe indicated on the eMM11 form. The lessees are responsible for submitting the necessary data for generating the



eMM11 form, and the mining department conducts random cross-verification. The production data reported on the eMM11 form can be found in **Annexure 02**.

4. It should be noted that a weighing bridge for measuring extracted materials is not currently available at any of the mining sites. As a result, the eMM11 form for stones and boulders is generated based on volumetric measurements, with the reported volume of transport vehicles used to determine the volume of materials being transported.
5. Except the random checks by the mining department, no other automatic mechanism is in place to verify the amount of material being extracted and transported by the lessee. Considering the constraints of the staff in the mining office, the frequent verification cannot be expected. The committee also desired to obtain the data about such verification being carried out by the mining department and action taken if any with respect to these 10 mining sites. However, mine specific data is not available with mining office.
6. Excavated areas are found in 08 mine except in the mine areas of M/s Sh. Mujibuddin Siddqui, Naraini/Nahari and M/s Jai Maa Sharda Traders, Naraini/Nahari. However, as per the EMM 11 records, around 3,388 m³ quantity has been excavated by M/s Sh. Mujibuddin Siddqui, Naraini/Nahari and around 9,022 m³ quantity has been excavated by M/s Jai Maa Sharda Traders, Naraini/Nahari. Though during the earlier visit it was informed by the lease representatives that

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they have mainly removed the loose stone, However as such there are no traces of any excavation found at the site, and hence the quantity reported is questionable.

7. During the previous visit of the committee, no stone crusher was found established/operational near these lease areas. Then it was told to the committee that the excavated material is either sold in loose or transported to the crushers located in the other areas of the district. However, during the present visit, one stone crusher was found established adjacent to M/s Harshit Enterprises, Gata No. 45, Naraini/Nahari.

7.1. The stone crusher is established by M/s Baghel Infra. The unit has recently obtained Consent to Establish (CTE) from UPPCB on March 23, 2023.

7.2. It was informed that the material extracted from the adjacent mine M/s Harshit Enterprises have been taken by them for trial purpose. And the trial of the said stone crusher has been started immediately after obtaining CTE.

7.3. Considerable quantity of crushed stone is found near this stone crusher. However, no records were available at site to verify the amount of material being crushed by them.

7.4. Similarly, M/s Harshit Enterprises have given the extracted quantity to the said stone crusher without generating required EMM 11 form. Thus, the mine does not have any authorized records regarding the amount of material transported to the said stone crusher.

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- 7.5. It is evident from the field condition that the said stone crusher must have been established even before obtaining CTE from UPPCB. And they must have started their operations in the name of trial either before obtaining CTE or immediately after CTE without any permission from UPPCB.
8. In addition to the observation submitted through previous report, following is the status of compliance of the major conditions mentioned in the EC/consent/mining lease is as given below
- 8.1. The funds earmarked for environmental protection measures shall be kept in separate account and shall not be diverted for other purpose. Year wise expenditure shall be reported to the MoEF, Gol, Lucknow, and State. Pollution Control Board
- None of the mine have provided the details about the funds earmarked for environmental protection measures to UPPCB.*
- 8.2. Sprinkling of water on haul roads to control dust will be ensured by the project proponent
- During the visit, arrangement for sprinkling of water on haul roads to control dust was not found in any of the mine*
- 8.3. Maintenance of village roads used for transportation of minerals are to be done by the company regularly at its own expenses. The roads shall be black topped.

None of the village road near these mining sites have been maintained and black topped by the proponents.

- 8.4. Green belt development shall be carried out considering CPCB guidelines including selection of plant species and in consultation with the local DFO / Agriculture Department. Herbs and shrubs shall also form a part of afforestation program besides tree plantation. The company shall involve local people for plantation program. Details of year wise afforestation program including rehabilitation of mined out area shall be submitted to the Regional Office, MoEF&CC, Gol, Lucknow every year.

The proposal for tree plantation and green belt development has been mentioned in the Environmental Management plans submitted by these mines. However, to date, no related activity has been initiated on the ground by any of the mines.

- 8.5. Appropriate arrangement for shelter and drinking water for the mining workers must be ensured at the mining site.

Arrangement for shelter and drinking water has not been provided by any mine.

- 8.6. Rain water harvesting shall be undertaken to recharge the ground water source.

No related activity found in these mines.

- 8.7. Ground and surface water, if any in and near the core zone (within 5.0 km of the lease) shall be regularly monitored for contamination and depletion due

to mining activity and records maintained. The monitoring data shall be submitted to the Regional Office, MoEF, Gol, Lucknow and U P Pollution Control Board regularly. Further, monitoring points shall be located between the mine and drainage in the direction of flow of ground water shall be set up and records maintained.

Committee found One pond/lake located within 5 KM from these mines. The monitoring of this pond/lake has not carried out by any of the mine.

- 8.8. Fugitive dust generation shall be controlled. Fugitive dust emission shall be regularly monitored at locations of nearest human habitation (including schools and other public amenities located nearest to sources of dust generation as applicable) and records submitted to the Regional Office, MoEF&CC, Gol, Lucknow and U.P. Pollution Control Board regularly.

No such reports have been submitted to UPPCB.

- 8.9. Corporate Environmental Responsibility (CER) shall be by the project proponent and the details of the various heads of expenditure to be submitted as per the guidelines provided in the recent CER notification No. 22- 65/2017-IA.III dated 01/05/2018. Work to be executed with installation of five hand pumps of drinking water, solar light in villages of streets, construction of two numbers of toilets at the primary school with name displayed and address and details of beneficiary and gram Pradhan along

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with phone number, photographs should be submitted to Directorate as well as to the district magistrate / Chief Development officers.

As informed, some of the activities have been carried out by these mines under CER. The details given by the mining office is given at Annexure – 03.

- 8.10. Transportation of minerals shall be done by covering the trucks with tarpaulin or other suitable mechanism so that no spillage of mineral/dust takes place.

During any visit of the committee, transportation was not found at the site. Hence, the status could not be verified. However, in general, it has been observed no such covering is being used during transportation.

- 8.11. Hydro geological study of the area shall be reviewed by the project proponent annually. In case adverse effect on ground water quality and quantity is observed mining shall be stopped and resumed only after mitigating steps to contain any adverse impact on ground water is implemented.

No such study has been carried out by these mines.

- 8.12. The following conditions are mentioned about blasting

8.12.1. Controlled blasting techniques with sequential blasting shall be adopted.

The blasting shall be carried out in the day time only.

8.12.2. Blast vibrations study shall be conducted and an observation report submitted to the regional office, MoE&CC, Gol, Lucknow and UPPCB

within six months. The report shall also include measures for prevention of blasting associated impact on nearby houses and agricultural fields.

- 8.12.3. The blasting will be done only after getting the permission from the Mining Department.

The blast vibration study reports have not been submitted by any of the mine to UPPCB. And as informed by the mining department, the mines are not obtaining approval for blasting from them.

- 8.13. The mining would be restricted to unsaturated zone only above the phreatic water table and will not intersect the ground water table at any point of time.

As per the data of groundwater department for the period of 2020-2022, the groundwater level in Nahri village lies in the range of 3.10 – 7.77 m BGL. As the excavation is mainly on the hill terrains, no such groundwater intersection has been observed at site.

- 8.14. The condition of progressive mine with 6m bench has been mentioned in the Environment Clearance and mining lease document. However, on ground no such bench/progressive mining operations were found in any of the mining project lease area.

9. Finding and recommendations:

- 9.1. The mining department can be asked to restrict the mining activities in those mines wherein the required minimum distance criteria is not meeting.

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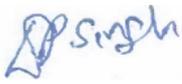
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- 9.2. Project proponent in coordination with mining department can be asked to develop a mechanism to verify the amount of material being extracted and transported by them.
- 9.3. UPPCB can be asked to take necessary action against the stone crusher (M/s Baghel Infra) for carrying out trial production without approval from UPPCB.
- 9.4. Mining office can be asked take necessary action against M/s Harshit Enterprises for transferring the mine material to M/s Baghel Infra without generating required eMM11 form.
- 9.5. The project proponent can be asked to strictly comply with the conditions prescribed in the Environmental Clearance/ consent/ mining lease allotment letter and submit the status to the concerned authorities regularly.

Committee member	Signature
Shri Rajendra D. Patil, Scientist D Regional Directorate, CPCB Lucknow	 24.04.2023
Dr. D.P. Singh, Member UP-SEAC 2, (Representative U.P. SEIAA)	
Shri Rajendra Prasad, Regional Officer, UPPCB, Banda	
Shri Rallapalli Jagat Sai, Joint Magistrate/SDM, Naraini, District -Banda.	
Shri Sanjay Agarwal, District Forest Officer, Banda	
Shri Anant Kumar Singh, Senior Mine Officer, Geology and Mining Department, Regional	

Committee member	Signature
Office Lucknow	
Shri Prashant Yadav, Mine Inspector, Geology and Mining Department, Banda	
Shri Manoj Kumar, Surveyor, Geology and Mining Department, Banda.	
Date: 24.04.2023	

01. M/s Harshit Enterprises, Naraini/Nahari

Name of the Mine	M/s Harshit Enterprises		
Extracted Minerals	Building Stone (Khanda, Gitti & Boulder)		
Gata No.	Gata No. 45		
Lease Area (Ha.)	3.68 Ha		
EC Issuing Date	11.08.2020		
Capacity mentioned in	Daily	Yearly	
Environmental Clearance	122.67 m ³	36,800 m ³	
Lease Agreement Date	28.03.2019		
Consent Issuing Date	10.12.2022		
Forest Clearance Issuing Date	Details awaited		
Production Year Wise			
Duration	No of operational days	Production in m ³	
08.01.2021 to 31.12.2021	Details not provided	36,799	
01.01.2022 to 30.03.2022		0	
31.03.2022 to 31.12.2022		36,800	
01.01.2023 to 31.03.2023		11,343	
Total		84,942	
Aerial Distance of lease Boundary from nearest			
Places	Distance (m)	Places	Distance (m)
Residential Area	1380	State Boundary	2300
Public Road	700	Water Bodies	180
School	2700	Agricultural Land	100
Forest Boundary	????	ASI Monuments	????
Details of Earlier Lease			
From	To	Name of the Company	Total Material Extracted
Details not provided by the mining office			

02. M/s Sh. Mujibuddin Siddqui, Naraini/Nahari

Name of the Mine	M/s Sh. Mujibuddin Siddqui		
Extracted Minerals	Building Stone (Khanda, Gitti & Boulder)		
Gata No.	Gata No. 501		
Lease Area (Ha.)	1.21 Ha		
EC Issuing Date	10.09.2020		
Capacity mentioned in Environmental Clearance	Daily	Yearly	
	40.33 m ³	12,100 m ³	
Lease Agreement Date	04.09.2019		
Consent Issuing Date	06.11.2022		
Forest Clearance Issuing Date	Details awaited		
Production Year Wise			
Duration	No of operational days	Production in m ³	
26.11.2020 to 31.10.2021	Details not provided	12,099	
01.11.2021 to 30.03.2022		3,388	
31.03.2022 to 31.10.2022		8,712	
01.11.2022 to 31.03.2023		0	
Total		24,199	
Distance of lease Boundary from			
Places	Distance (m)	Places	Distance (m)
Residential Area	2000	State Boundary	2000
Public Road	460	Agricultural Land	20
School	2100	Water Bodies	300
Forest Boundary	???	ASI Monuments	???
Details of Earlier Lease			
From	To	Name of the Company	Total Material Extracted
Details not provided by the mining office			

03. M/s S S Granite, Naraini/Nahari

Name of the Mine	M/s S S Granite		
Extracted Minerals	Building Stone (Khanda, Gitti & Boulder)		
Gata No.	Gata No. 309		
Lease Area (Ha.)	3.25 Ha		
EC Issuing Date	13.05.2020		
Capacity mentioned in Environmental Clearance	Daily	Yearly	
	108.33 m ³	32,500 m ³	
Lease Agreement Date	13.08.2019		
Consent Issuing Date	27.09.2022		
Forest Clearance Issuing Date	Details awaited		
Production Year Wise			
Duration	No of operational days	Production in m ³	
12.01.2021 to 31.12.2021	Details not provided	32,500	
01.01.2022 to 30.03.2022		0	
31.03.2022 to 31.12.2022		29,860	
01.01.2023 to 31.03.2023		2,633	
Total		64,993	
Distance of lease Boundary from			
Places	Distance (m)	Places	Distance (m)
Residential Area	100	State Boundary	20
Public Road	120	Agricultural Land	50
School	1200	Water Bodies	475
Forest Boundary	???	ASI Monuments	???
Details of Earlier Lease			
From	To	Name of the Company	Total Material Extracted
Details not provided by the mining office			

04. M/s Smt. Jasmit Kaur Malhotra, Khand No. 01, Naraini/Nahari

Name of the Mine	M/s Smt. Jasmit Kaur Malhotra		
Extracted Minerals	Building Stone (Khanda, Gitti & Boulder)		
Gata No.	Gata No. 218; Khand No. 01		
Lease Area (Ha.)	2.0 Ha		
EC Issuing Date	26.08.2019		
Capacity mentioned in Environmental Clearance	Daily	Yearly	
	66.67 m ³	20,000 m ³	
Lease Agreement Date	10.05.2019		
Consent Issuing Date	06.11.2022		
Forest Clearance Issuing Date	Details awaited		
Production Year Wise			
Duration	No of operational days	Production in m ³	
08.01.2020 to 31.12.2020	Details not provided	20,000	
01.01.2021 to 31.12.2021		20,000	
01.01.2022 to 30.03.2022		0	
31.03.2022 to 31.12.2022		20,000	
01.01.2023 to 31.03.2023		0	
Total		60,000	
Distance of lease Boundary from			
Places	Distance (m)	Places	Distance (m)
Residential Area	200	State Boundary	670
Public Road	490	Agricultural Land	20
School	790	Water Bodies	00
Forest Boundary	???	ASI Monuments	???
Details of Earlier Lease			
From	To	Name of the Company	Total Material Extracted
Details not provided by the mining office			

05. M/s Smt. Jasmit Kaur Malhotra, Khand No. 02, Naraini/Nahari

Name of the Mine	M/s Smt. Jasmit Kaur Malhotra		
Extracted Minerals	Building Stone (Khanda, Gitti & Boulder)		
Gata No.	Gata No. 218; Khand No. 02		
Lease Area (Ha.)	2.0 Ha		
EC Issuing Date	26.08.2019		
Capacity mentioned in Environmental Clearance	Daily	Yearly	
	66.67 m ³	20,000 m ³	
Lease Agreement Date	10.05.2019		
Consent Issuing Date	06.11.2022		
Forest Clearance Issuing Date	Details awaited		
Production Year Wise			
Duration	No of operational days	Production in m ³	
08.01.2020 to 31.12.2020	Details not provided	19,997	
01.01.2021 to 31.12.2021		20,000	
01.01.2022 to 30.03.2022		0	
31.03.2022 to 31.12.2022		20,000	
01.01.2023 to 31.03.2023		0	
Total		59,997	
Distance of lease Boundary from			
Places	Distance (m)	Places	Distance (m)
Residential Area	200	State Boundary	670
Public Road	490	Agricultural Land	20
School	790	Water Bodies	00
Forest Boundary	???	ASI Monuments	???
Details of Earlier Lease			
From	To	Name of the Company	Total Material Extracted
Details not provided by the mining office			

06. M/s Jai Maa Sharda Traders, Naraini/Nahari

Name of the Mine	M/s Jai Maa Sharda Traders		
Extracted Minerals	Building Stone (Khanda, Gitti & Boulder)		
Gata No.	Gata No. 587 Khand No. 01		
Lease Area (Ha.)	0.80 Ha		
EC Issuing Date	28.09.2020		
Capacity mentioned in Environmental Clearance	Daily	Yearly	
	26.67 m ³	8,000 m ³	
Lease Agreement Date	28.03.2019		
Consent Issuing Date	02.01.2023		
Forest Clearance Issuing Date	Details awaited		
Production Year Wise			
Duration	No of operational days	Production in m ³	
09.11.2020 to 31.10.2021	Details not provided	7359	
01.11.2021 to 30.03.2022		1663	
31.03.2022 to 31.10.2022		6464	
01.11.2022 to 31.03.2023		0	
Total		15,486	
Distance of lease Boundary from			
Places	Distance (m)	Places	Distance (m)
Residential Area	20	State Boundary	710
Public Road	00	Agricultural Land	20
School	160	Water Bodies	330
Forest Boundary	???	ASI Monuments	???
Details of Earlier Lease			
From	To	Name of the Company	Total Material Extracted
Details not provided by the mining office			

07. M/s S R Innovation, Khand No. 02, Naraini/Nahari

Name of the Mine	M/s S R Innovation		
Extracted Minerals	Building Stone (Khand, Gitti & Boulder)		
Gata No.	Gata No. 587 Khand No. 02		
Lease Area (Ha.)	0.80 Ha		
EC Issuing Date	15.01.2021		
Capacity mentioned in Environmental Clearance	Daily	Yearly	
	27 m ³	8,000 m ³	
Lease Agreement Date	10.05.2019		
Consent Issuing Date	06.11.2022		
Forest Clearance Issuing Date	Details awaited		
Production Year Wise			
Duration	No of operational days	Production in m ³	
05.04.2021 to 30.03.2022	Details not provided	8,000	
31.03.2022 to 31.03.2023		0	
01.04.2022 to 31.03.2023		8,000	
Total		16,000	
Distance of lease Boundary from			
Places	Distance (m)	Places	Distance (m)
Residential Area	500	State Boundary	1200
Public Road	140	Agricultural Land	200
School	700	Water Bodies	
Forest Boundary	???	ASI Monuments	???
Details of Earlier Lease			
From	To	Name of the Company	Total Material Extracted
Details not provided by the mining office			

08.M/s S R Innovation, Khand No. 07, Naraini/Nahari

Name of the Mine	M/s S R Innovation		
Extracted Minerals	Building Stone (Khanda, Gitti & Boulder)		
Gata No.	Gata No. 587 Khand No. 07		
Lease Area (Ha.)	2.0 Ha		
EC Issuing Date	11.08.2020		
Capacity mentioned in Environmental Clearance	Daily	Yearly	
	66.67m ³	20,000 m ³	
Lease Agreement Date	10.05.2019		
Consent Issuing Date	06.11.2022		
Forest Clearance Issuing Date	Details awaited		
Production Year Wise			
Duration	No of operational days	Production in m ³	
18.12.2020 to 30.11.2021	Details not provided	19,998	
01.12.2021 to 30.03.2022		0	
31.03.2022 to 30.11.2022		19,999	
01.12.2022 to 31.03.2023		0	
Total		39,997	
Distance of lease Boundary from			
Places	Distance (m)	Places	Distance (m)
Residential Area	560	State Boundary	1400
Public Road	140	Agricultural Land	200
School	800	Water Bodies	
Forest Boundary	???	ASI Monuments	???
Details of Earlier Lease			
From	To	Name of the Company	Total Material Extracted
Details not provided by the mining office			

09. M/s Smt. Amrit Kaur, Khand No. 05, Naraini/Nahari

Name of the Mine	M/s Smt. Amrit Kaur		
Extracted Minerals	Building Stone (Khanda, Gitti & Boulder)		
Gata No.	Gata No. 587 Khand No. 05		
Lease Area (Ha.)	2.0 Ha		
EC Issuing Date	11.08.2020		
Capacity mentioned in Environmental Clearance	Daily	Yearly	
	66.67m ³	20,000 m ³	
Lease Agreement Date	10.05.2019		
Consent Issuing Date	06.11.2022		
Forest Clearance Issuing Date	Details awaited		
Production Year Wise			
Duration	No of operational days	Production in m ³	
15.01.2021 to 31.12.2021	Details not provided	20,000	
01.01.2022 to 30.03.2022		0	
31.03.2022 to 30.12.2022		20,000	
01.01.2023 to 31.03.2023		0	
Total		40,000	
Distance of lease Boundary from			
Places	Distance (m)	Places	Distance (m)
Residential Area	300	State Boundary	1000
Public Road	160	Agricultural Land	200
School	445	Water Bodies	228
Forest Boundary	???	ASI Monuments	???
Details of Earlier Lease			
From	To	Name of the Company	Total Material Extracted
Details not provided by the mining office			

10. M/s Smt. Amrit Kaur, Khand No. 08, Naraini/Nahari

Name of the Mine	M/s Smt. Amrit Kaur		
Extracted Minerals	Building Stone (Khanda, Gitti & Boulder)		
Gata No.	Gata No. 587 v 588 Khand No. 08		
Lease Area (Ha.)	2.0 Ha		
EC Issuing Date	23.06.2020		
Capacity mentioned in Environmental Clearance	Daily	Yearly	
	67 m ³	20,000 m ³	
Lease Agreement Date	10.05.2019		
Consent Issuing Date	06.11.2022		
Forest Clearance Issuing Date	Details awaited		
Production Year Wise			
Duration	No of operational days	Production in m ³	
22.10.2020 to 30.09.2021	Details not provided	20,000	
01.10.2021 to 30.09.2022		19,999	
01.10.2022 to 31.03.2023		18,400	
Total		58,399	
Distance of lease Boundary from			
Places	Distance (m)	Places	Distance (m)
Residential Area	309	State Boundary	1444
Public Road	55	Agricultural Land	300
School	954	Water Bodies	57
Forest Boundary	???	ASI Monuments	???
Details of Earlier Lease			
From	To	Name of the Company	Total Material Extracted
Details not provided by the mining office			

जनपद बाँदा में ग्राम-नहरी व खलारी, तहसील नरैनी के अन्तर्गत संचालित गिट्टी/पत्थर के खनन पट्टों की सूची (प्रथम जांच की तिथि के उपरान्त दिनांक 31.03.2022 से दिनांक 31.03.2023 तक)

क्र० सं०	पट्टेदार का नाम व पता	तहसील /ग्राम	गाटा सं०	रकबा (हे० में)	वार्षिक मात्रा (घन मी० में)	पट्टे की अवधि	ई०एम०एम०-11 पोर्टल के अनुसार निर्गत ई०एम०एम०-11 की मात्रा (घन मी० में)			
							प्रथम पट्टा वर्ष	द्वितीय पट्टा वर्ष	तृतीय पट्टा वर्ष	चतुर्थ पट्टा वर्ष
1	2	3	4	5	6	7	8	9	10	11
1.	श्रीमती जसमीत कौर मल्होत्रा पत्नी श्री रसमीत सिंह मल्होत्रा	नरैनी/ नहरी	218 (खण्ड सं०-1)	2.00	20000	08.01.20 से 07.01.30	20,000 (दिनांक 08.01.20 से 31.12.20 तक)	20,000 (दिनांक 01.01.21 से 31.12.21 तक)	0 दिनांक 01.01.22 से प्रथम जांच दिनांक 30.03.22 तक 20,000 (दिनांक 31.03.22 से 31.12.22)	0 दिनांक 01.01.23 से 31.03.2023 तक)
2.	श्रीमती जसमीत कौर मल्होत्रा पत्नी श्री रसमीत सिंह मल्होत्रा	नरैनी/ नहरी	218 (खण्ड सं०-2)	2.00	20000	08.01.20 से 07.01.30	19,997 (दिनांक 08.01.20 से 31.12.20 तक)	20,000 (दिनांक 01.01.21 से 31.12.21 तक)	0 दिनांक 01.01.22 से प्रथम जांच दिनांक 30.03.22 तक 20,000 (दिनांक 31.03.22 से 31.12.22)	0 दिनांक 01.01.23 से 31.03.2023 तक)
3.	श्रीमती अमरित कौर पत्नी श्री अजीत सिंह मल्होत्रा	नरैनी/ नहरी	587 व 588 (खण्ड सं०-8)	2.00	20000	22.10.20 से 21.10.30	20,000 (दिनांक 22.10.20 से 30.09.21 तक)	19,999 (दिनांक 01.10.21 से 30.09.22 तक)	18400 (दिनांक 01.10.22 से 31.03.23 तक)	-
4.	मे० जय मां शारदा ट्रेडर्स श्री राम मिलन पुत्र श्री रामगोपाल	नरैनी/ नहरी	587 (खण्ड सं०-1)	0.80	8000	09.11.20 से 08.11.30	7359 (दिनांक 09.11.20 से 31.10.21 तक)	1663 (दिनांक 01.11.21 से प्रथम जांच दिनांक 30.03.22 तक) 6464 (दिनांक 31.03.22 से 31.10.22)	0 (दिनांक 01.11.2022 से 31.03.2023 तक)	-

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5.	श्री मुजीबुद्दीन सिद्दीकी पुत्र श्री जमीरुद्दीन सिद्दीकी	नरैनी / नहरी	501	1.21	12100	26.11.20 से 25.11.30	12,099 (दिनांक 26.11.20 से 31.10.21 तक)	3388 (दिनांक 01.11.21 से प्रथम जांच दिनांक 30.03.22 तक) 8712 (दिनांक 31.03.22 से 31.10.22)	0 (दिनांक 01.11.2022 से 31.03.2023 तक)	-
6.	एस0आर0 एनोवेशन एल0एल0पी0 प्रो0 श्री सुरेन्द्र पुनिया	नरैनी / नहरी	587 (खण्ड सं0-07)	2.00	20000	18.12.20 से 17.12.30	19,998 (दिनांक 18.12.20 से 30.11.21 तक)	0 (दिनांक 01.12.21 से प्रथम जांच दिनांक 30.03.22 तक) 19999 (दिनांक 31.03.22 से 30.11.22)	0 (दिनांक 01.12.2022 से 31.03.2023 तक)	-
7.	श्रीमती अमरित कौर पत्नी श्री अजीत सिंह मल्होत्रा	नरैनी / नहरी	587 (खण्ड सं0-05)	2.00	20000	15.01.21 से 14.01.31	20,000 (दिनांक 15.01.21 से 31.12.21 तक)	0 (दिनांक 01.01.22 से प्रथम जांच दिनांक 30.03.22 तक) 20,000 (दिनांक 31.03.22 से 31.12.22)	0 (दिनांक 01.01.2023 से 31.03.2023 तक)	-
8.	मे0 एस0एस0 ग्रेनाइट पार्टनर श्री अतीक अहमद	नरैनी / नहरी	309	3.25	32500	12.01.21 से 11.01.31	32,500 (दिनांक 12.01.21 से 31.12.21 तक)	0 (दिनांक 01.01.22 से प्रथम जांच दिनांक 30.03.22 तक) 29,860 (दिनांक 31.03.22 से 31.12.22)	2633 (दिनांक 01.01.2023 से 31.03.2023 तक)	-

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9.	एस0आर0 एनोवेशन एल0एल0पी0 प्रो0 श्री सुरेन्द्र पुनिया	नरैनी/ नहरी	587 (खण्ड सं0- 02)	0.80	8000	05.04.21 से 04.04. 31	8,000 (दिनांक 05.04. 21 से प्रथम जांच दिनांक 30. 03.22 तक)	0 (दिनांक 31.03.22 से 31.03.2022) 8000 (दिनांक 01.04.22 से 31.03.2023)	-	-
10.	मे0 हर्षित इण्टर प्राईजेज पार्टनर श्री हर्षित सिंह	नरैनी/ खलारी	45	3.68	36800	08.01.21 से 07.01. 31	36,799 (दिनांक 08.01. 21 से 31.12.21 तक)	0 (दिनांक 01.01.22 से प्रथम जांच दिनांक 30.03.22 तक) 36,800 (दिनांक 31.03.2022 से 31.12.2022)	11343 (दिनांक 01.01.2023 से 31.03.2023)	-

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मा० राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली में योजित ओ०ए० नं० 193/2022 रज्जन पाण्डेय बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 03.01.2023 के अनुपालन में गठित टीम द्वारा प्रस्तुत रिपोर्ट का बिन्दु संख्या 15 निम्नवत है :-

15- The details of the activities carried out by these mining projects under CSR/CER are not available with mining department. Neither such activities are found at ground during the visit.

जिलाधिकारी द्वारा प्रश्नगत प्रकरण के सम्बन्ध में कार्यालय पत्र सं०-320/खनिज-30 बांदा दिनांक 05.01.2023 द्वारा उपजिलाधिकारी नरैनी की अध्यक्षता में उपजिलाधिकारी नरैनी, क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड बांदा एवं खान अधिकारी/खान निरीक्षक बांदा को ग्राम-नहरी व खलारी के 10 खनन पट्टाधारको द्वारा पर्यावरण स्वच्छता प्रमाण-पत्र में CSR/CER/EMP हेतु अंकित धनराशि के सम्बन्ध में पट्टाधारको के साथ बैठक करते हुये कार्य योजना तैयार कर पट्टाधारको से कार्य कराते हुये आख्या उपलब्ध कराये जाने हेतु निर्देशित किया गया।

उक्त क्रम में दिनांक 05.01.2023 को ग्राम-नहरी व खलारी स्थित उपरोक्त खनन पट्टेधारको के साथ बैठक सम्पन्न हुई।



उक्त बैठक के सम्बन्ध में उपजिलाधिकारी नरैनी के कार्यालय पत्र सं०-352 दिनांक 07.01.2023 द्वारा कार्यवृत्त निर्गत किया गया, जिसका बिन्दुवार मुख्य तथ्य निम्नवत है :-

- (2). समस्त खनन पट्टाधारक उपरोक्तानुसार पर्यावरण स्वच्छता प्रमाण-पत्र में अंकित CER/EMP की धनराशि के सापेक्ष विकास/पर्यावरण से सम्बन्धित कार्य कराने हेतु एक मत से सहमत हुये है।
- (3). उपजिलाधिकारी नरैनी द्वारा क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, बांदा से CER/EMP से कराये जाने योग्य कार्यों के सम्बन्ध में समिति व पट्टाधारको को जानकारी उपलब्ध कराये जाने हेतु अनुरोध किया गया, जिसके क्रम में श्री राजेन्द्र प्रसाद, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, बांदा द्वारा अवगत कराया गया कि CER में अंकित धनराशि के सापेक्ष खनन पट्टो के आस-पास विकास कार्य (यथा स्कूलों में फर्नीचर, स्मार्ट क्लास, आर०ओ०, टायलेट व अन्य कार्य, सरकारी अस्पतालो के हेल्थ फैलेस्टो को मजबूत बनाने के लिये इन्फ्रास्ट्रक्चर का कार्य के अतिरिक्त जनमानस हेतु विकास एवं जनसामाजिक कार्य) एवं EMP में अंकित धनराशि के सापेक्ष Environmental restoration से सम्बन्धित कार्य (यथा पानी का छिड़काव, श्रमिक हेतु विश्राम कक्ष, पेड़ व पौधा लगाना एवं अन्य कार्य) कराये जा सकते है।
- (4). समिति द्वारा उपरोक्त के क्रम में बैठक में मौजूद खण्ड शिक्षा अधिकारी, नरैनी से खनन क्षेत्र ग्राम-नहरी व खलारी के सन्निकट परिषदीय विद्यालय के सम्बन्ध में जानकारी हेतु निर्देशित किया गया, जिसके क्रम में खण्ड शिक्षा अधिकारी, नरैनी द्वारा यह अवगत कराया गया कि आज ही समिति व पट्टाधारको को संचालित परिषदीय विद्यालय जहां पर कार्य CER के सापेक्ष

कराये जा सकते हैं, का स्थलीय निरीक्षण कराया जायेगा एवं पट्टाधारक से सहमति के आधार पर उसका पूर्ण विवरण उपलब्ध कराया जायेगा। खण्ड शिक्षा अधिकारी, नरैनी द्वारा उक्त के उपरान्त कार्यालय पत्र सं०-543-44/2022-23 दिनांक 06.01.2023 के माध्यम से यह अवगत कराया गया कि पट्टाधारको की सहमति से 13 विद्यालयों हेतु ऐसे कार्य, जो उपलब्ध करायी गयी तालिका में "असंतुष्ट" के रूप में दर्ज है, को कराया जाना है, को कराये जाने हेतु पट्टाधारक सहमत है, जिसका विवरण निम्नवत है :-

क्र० सं०	विद्यालय का नाम	ग्राम पंचायत का नाम	Udise Code	कार्य कराये जाने वाले आवंटित पट्टाधारक का नाम
1	2	3	4	5
1.	Bajrang purwa Nahari (PS)	नहरी	09400401203	श्रीमती जसमीत कौर
2.	Bhawanipur (Nahri) (PS)	खलारी	09400404907	श्री मुजीबुद्दीन सिद्दीकी
3.	Diwalipurwa (PS)	नहरी	09400404607	श्रीमती जसमीत कौर
4.	Gazipur (composite)	खलारी	09400404904	मे० जय मां शारदा ट्रेडर्स श्री राम मिलन
5.	Kachhiyanpurwa (PS)	नहरी	09400404606	श्रीमती अमरित कौर
6.	Kanya Nahari (composite)	नहरी	09400404602	एस०आर० एनोवेशन एल.एल.पी. प्रो० श्री सुरेन्द्र पुनिया
7.	Khalari (PS)	खलारी	09400404903	मे० जय मां शारदा ट्रेडर्स श्री राम मिलन
8.	Maharani (PS)	नहरी	09400404604	मे० एस०एस० ग्रेनाइट पार्टनर श्री अतीक अहमद
9.	Makhanpur (composite)	खलारी	09400404905	मे० हर्षित इण्टर प्राइजेज पार्टनर श्री हर्षित सिंह
10.	Mohanpur (PS)	खलारी	09400404905	मे० हर्षित इण्टर प्राइजेज पार्टनर श्री हर्षित सिंह
11.	Nahari (UPS)	नहरी	09400404605	मे० एस०एस० ग्रेनाइट पार्टनर श्री अतीक अहमद
12.	Udaipurwa (PS)	नहरी	09400404603	श्रीमती अमरित कौर
13.	Akelwa (PS)	पुकारी	09400404202	एस०आर० एनोवेशन एल.एल.पी. प्रो० श्री सुरेन्द्र पुनिया

- (5). समिति द्वारा MOIC नरैनी से उनके सी०एस०सी० में कराये जाने योग्य कार्यों के सम्बन्ध में निर्देशित किया गया कि सी०एस०सी० का पूर्ण निरीक्षण पट्टाधारको के साथ करलें एवं जो कार्य नियमानुसार कराये जा सकते हैं, उनकी सूची पट्टाधारको की सहमति से तैयार कर तत्काल उपलब्ध कराये।
- (6). समिति द्वारा दूरभाष के माध्यम से प्रभागीय वन अधिकारी, बांदा से खनन क्षेत्र के आस-पास पेड़-पौधों को लगाये जाने के सम्बन्ध में वार्ता की गयी, जिसके क्रम में प्रभागीय वन अधिकारी बांदा द्वारा यह अवगत कराया गया कि पौधों के बीजों के निर्माण हेतु कुछ लागत उपलब्ध कराया जा सकता है अथवा खनन पट्टा क्षेत्र के आस-पास पट्टाधारको द्वारा स्वयं पौधों लगाये जा सकते हैं। उक्त के क्रम में प्रभागीय वन अधिकारी बांदा से अनुरोध किया गया कि प्रश्नगत खनन पट्टे के आस-पास कोई ऐसा स्थल चिन्हित है, जहां पौधों को लगाया जा सकता है, कि सूची नियमानुसार उपलब्ध कराये, जिससे कि पट्टाधारको द्वारा पर्यावरण Environmental restoration के सम्बन्ध में कार्यवाही की जा सके।
- (7). उपजिलाधिकारी नरैनी द्वारा समिति के सदस्य क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, बांदा से अनुरोध किया गया कि प्रश्नगत क्षेत्र के आस-पास पर्यावरण Environmental restoration हेतु उपरोक्त के अतिरिक्त नियमानुसार कार्ययोजना तैयार कर उपलब्ध कराये, जिससे की EMP में अंकित धनराशि के सापेक्ष कार्य कराया जा सके।"

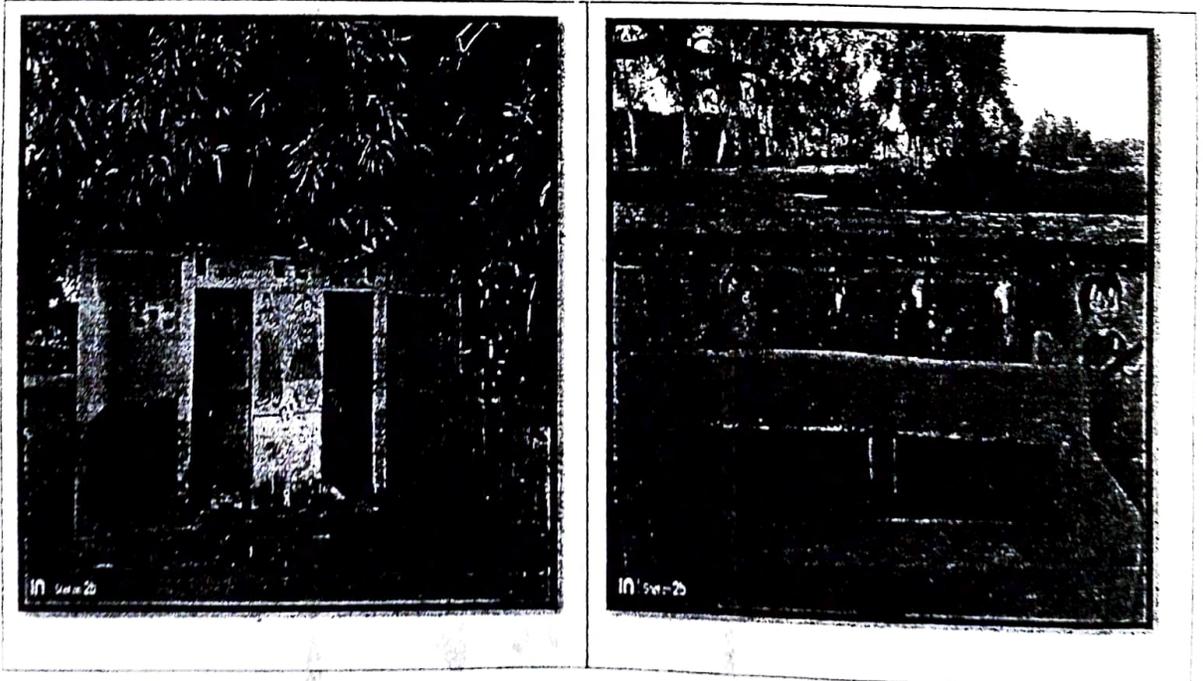
कार्यवृत्त दिनांक 07.01.2023 में उल्लिखित तथ्यों का अनुपालन के सम्बन्ध में विवरण निम्नवत है :-

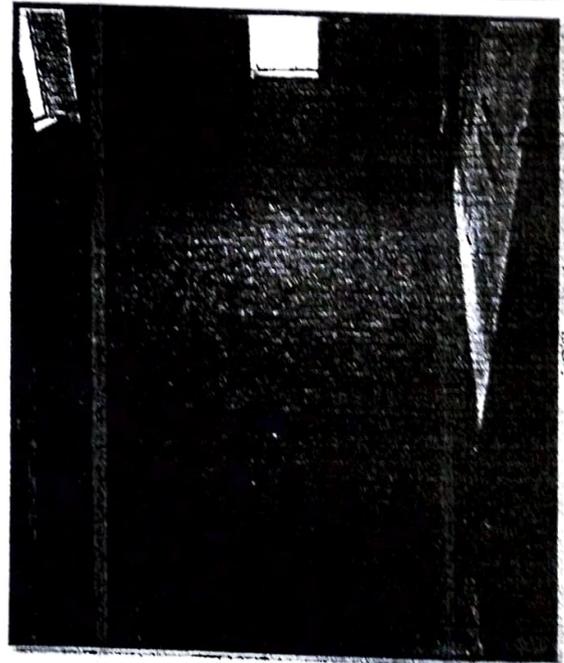
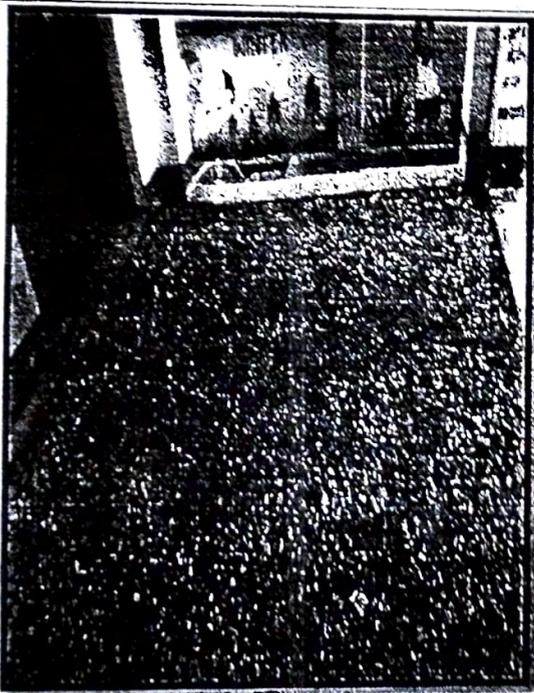
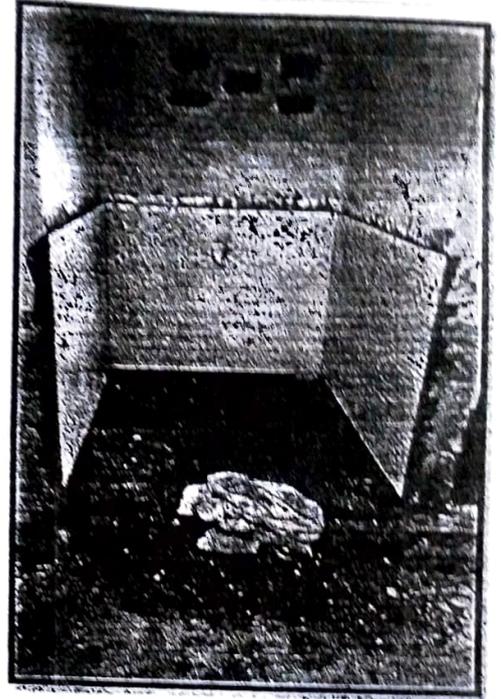
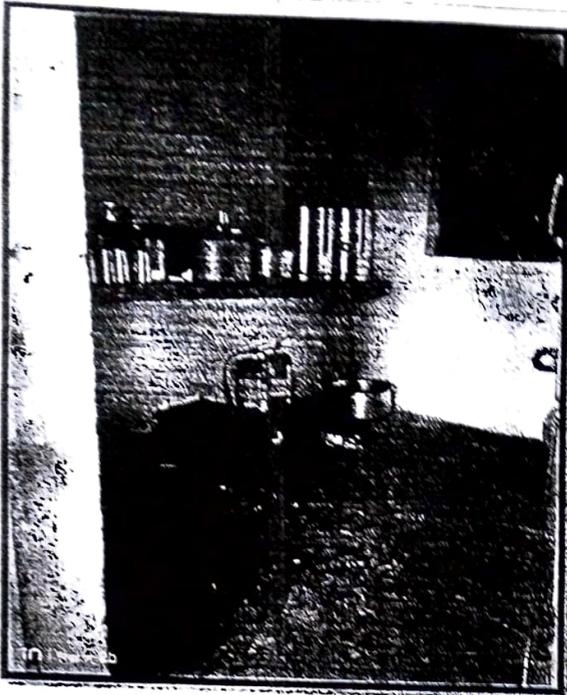
1. सर्व प्रथम पट्टाधारको द्वारा CSR/CER/EMP के माध्यम से चिन्हित विद्यालयों में कार्य प्रारम्भ किया गया, जिसकी अद्यतन स्थिति के सम्बन्ध में खण्ड शिक्षा अधिकारी, नरैनी द्वारा अपने पत्र दिनांक 28.01.2023 के माध्यम से आख्या प्रेषित की गयी, जिसके अनुसार चयनित 13 विद्यालयों में से 03 विद्यालयों में कार्य प्रारम्भ हो गया है, शेष अन्य विद्यालयों में भी नियमानुसार कार्य पूर्ण किया जायेगा।
2. प्रथम चरण में विद्यालय में कार्य पूर्ण होने के उपरान्त द्वितीय चरण में खनन क्षेत्र के निकट स्थित सामुदायिक केन्द्र नरैनी में भी कायाकल्प का कार्य कराया जाना है, जिसका विवरण निम्नवत है :-

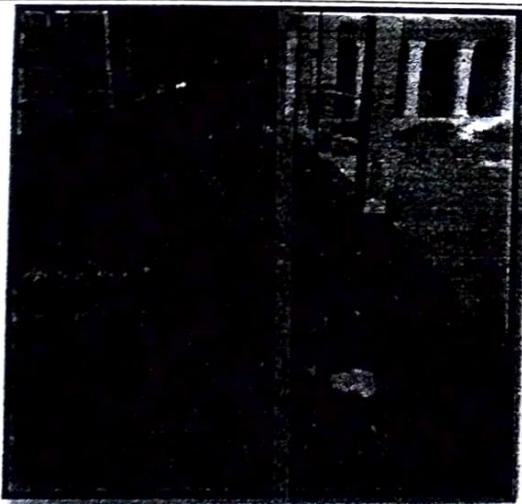
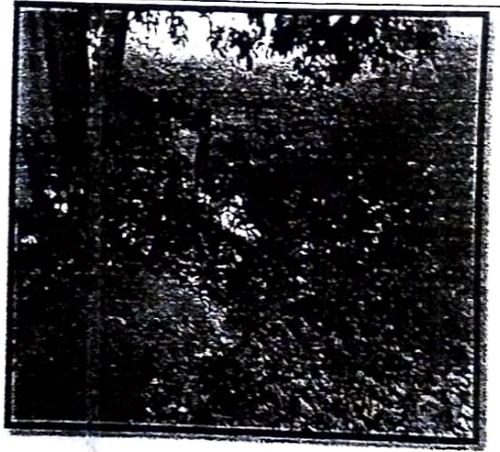
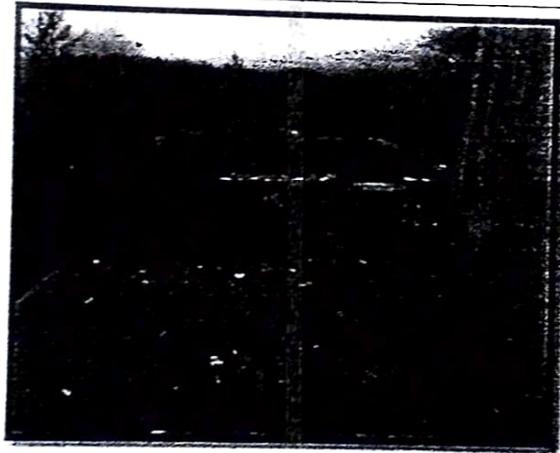
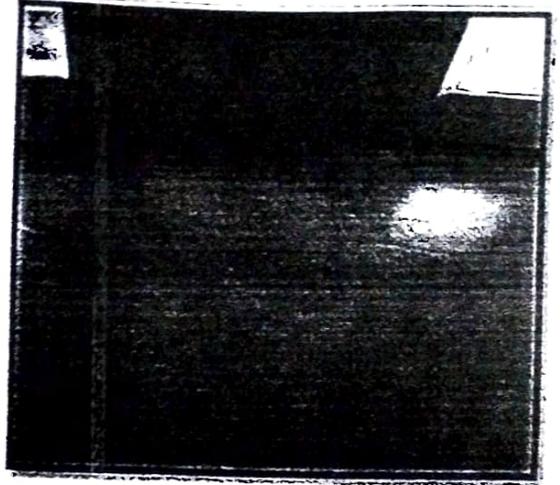
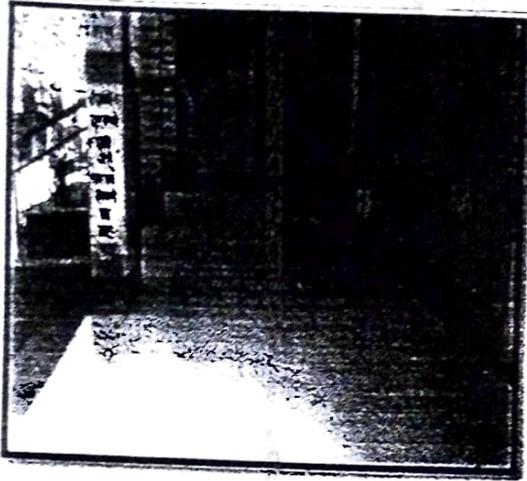
क्र०सं०	कार्य/इण्डिकेटर्स	ईकाई लागत	टिप्पणी
1	चहारदीवारी निर्माण	2500 प्रति रनिंग मीटर	-
2	पुरुषों हेतु शौचालय एवं मूत्रालय का निर्माण	0.95 लाख में	नवीन अतिरिक्त पुरुष शौचालय 02 मूत्रालय के साथ
3	महिलाओं हेतु शौचालय एवं मूत्रालय का निर्माण	0.95 लाख में	नवीन अतिरिक्त महिला शौचालय 02 मूत्रालय के साथ
4	मरीजों के बैठने हेतु सीमेंटेड कुर्सी	0.24 लाख में	एक साथ चार मरीजों के बैठने हेतु

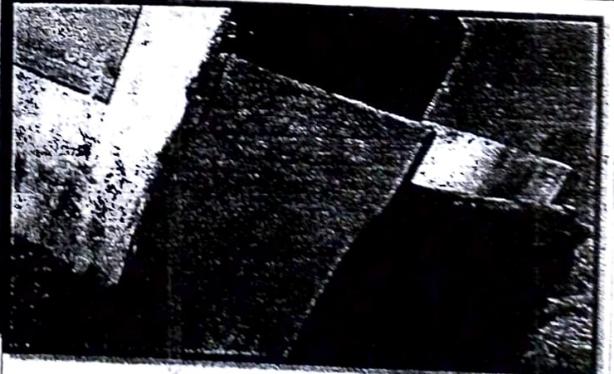
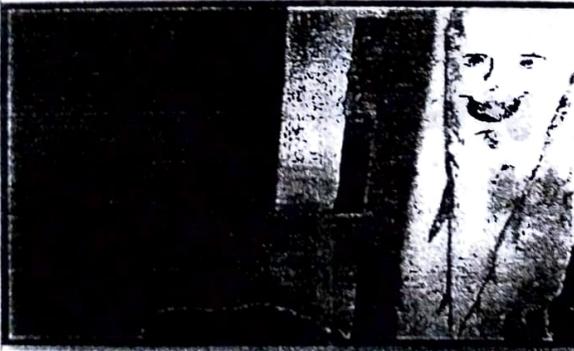
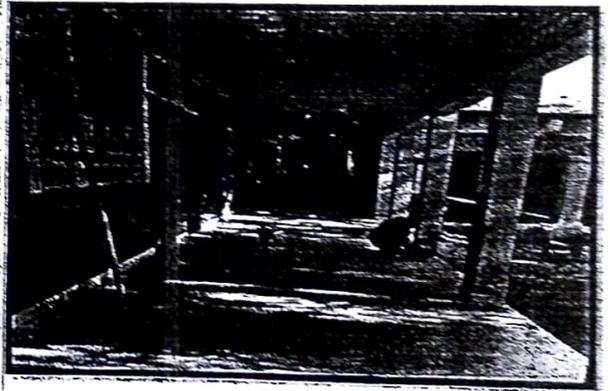
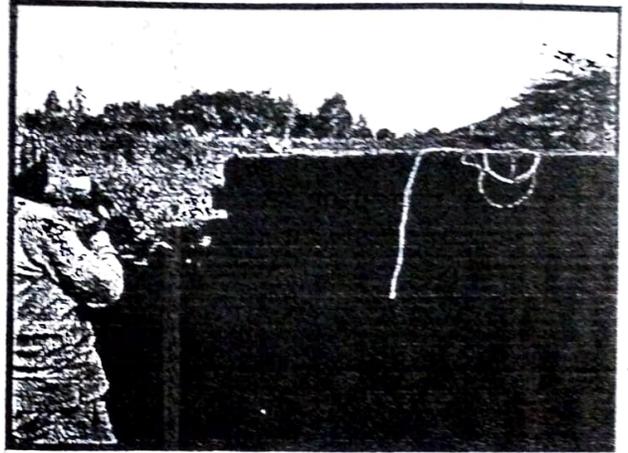
3. तीसरे चरण में वृक्षारोपण का कार्य कराना है, जिसके लिये उपजिलाधिकारी नरैनी के पत्र दिनांक 17.01.2023 के माध्यम से ग्राम-भवई का गाटा सं०-52मि रकबा 0.522 हे० को चिन्हित किया गया है। उक्त चिन्हित गाटा पर नियमानुसार प्रमाणीय वन अधिकारी बांदा के माध्यम से वृक्षारोपण का कार्य कराया जायेगा।

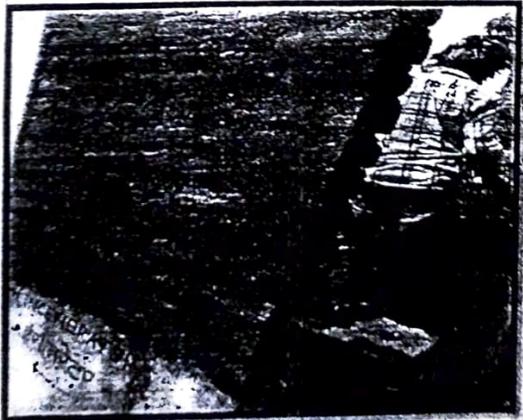
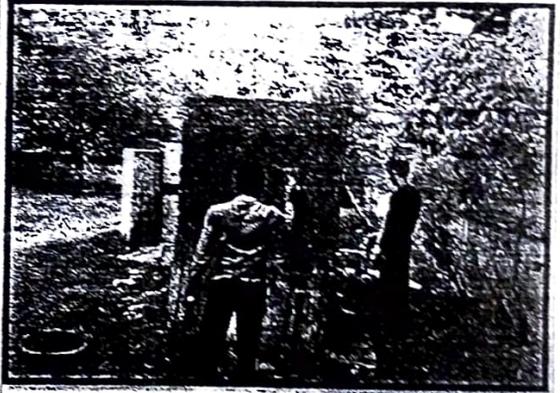
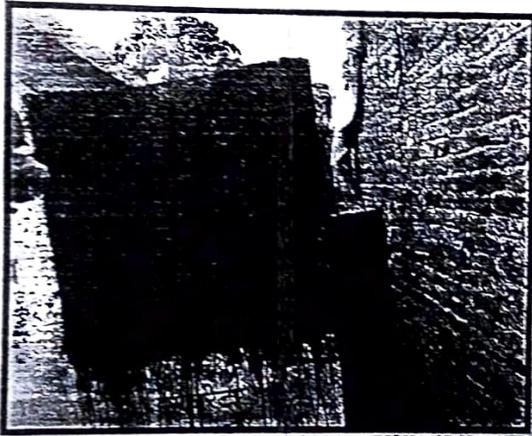
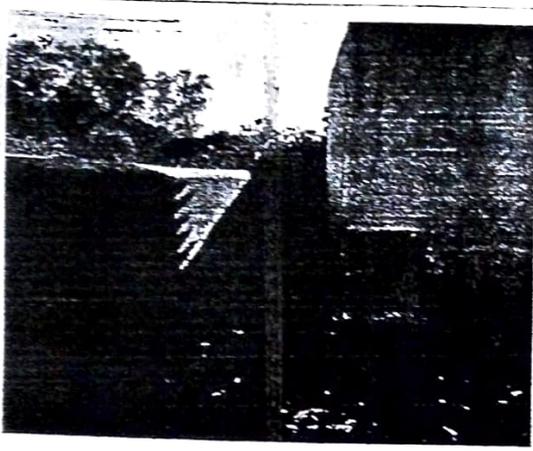
प्रथम चरण में विद्यालयों में कराये जा रहे कार्यों सम्बन्धित फोटोग्राफ -



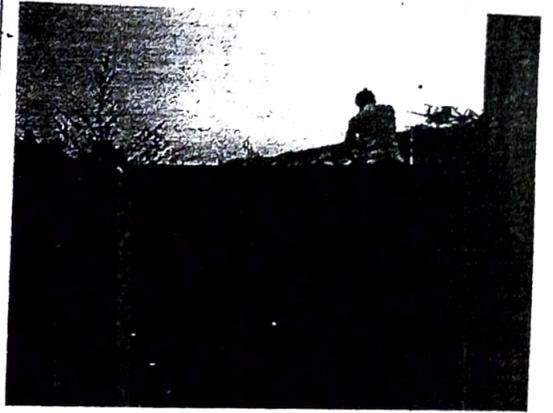
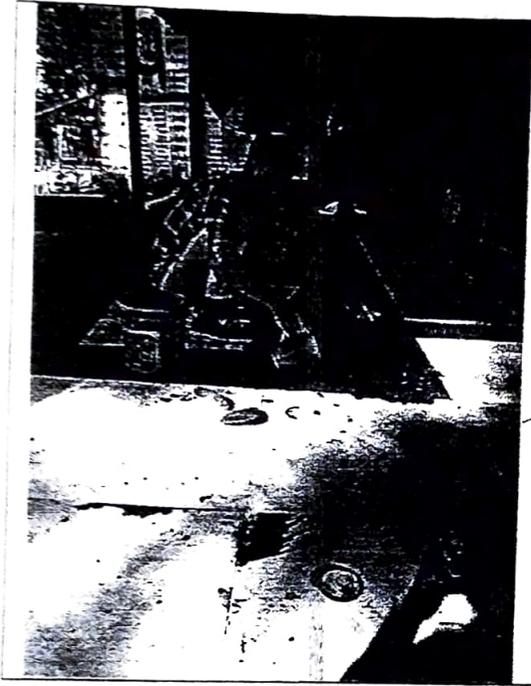








(8)



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आपरेशन कायाकल्प के अन्तर्गत प्राथमिकता के आधार पर कराये जाने वाले कार्यो/इण्टीक्रेट्स हेतु आगणन

क्र०सं 0	कार्य / इण्टीक्रेट्स	ईकाई लागत	टिप्पणी
1	चहारदीवारी निर्माण	2500 प्रति रनिंग मीटर	
2	पुरुषो हेतु शौचालय एवं मूत्रालय का निर्माण	0.95 लाख में	नवीन अतिरिक्त पुरुष शौचालय 02 मूत्रालय के साथ
3	महिलाओं हेतु शौचालय एवं मूत्रालय का निर्माण	0.95 लाख में	नवीन अतिरिक्त महिला शौचालय 02 मूत्रालय के साथ
4	मरीजो के बैठने हेतु सीमेन्टेड कुर्सी	0.24 लाख में	एक साथ चार मरीजों के बैठने हेतु



अधीक्षक
रामु० स्वा० सेक्टर कर्मचारी
(संयोजक)

सामुदायिक स्वास्थ्य केन्द्र नरैनी में आपरेशन कायाकल्प के अन्तर्गत प्राथमिकता के आधार पर कराये जाने वाले कार्यों/इण्डिकेटर्स हेतु आगणन

क्र०सं P	कार्य/इण्डिकेटर्स	संख्या	माप	मात्रा	दर	कुल लागत
1	चहारदीवरी निर्माण	1	60 मीटर	60 मीटर	25000.00	150000.00
2	पुरुषों हेतु शौचालय एवं मूत्रालय का निर्माण	1			93000.00	93000.00
3	महिलाओं हेतु शौचालय एवं मूत्रालय का निर्माण	1			93000.00	93000.00
4	मरीजों के बैठने हेतु सीमेन्टेड कुर्सी	6			4000.00	24000.00
						360000.00

नोट-

अथवा 3.60 लाख

1. उपरोक्त आगणन में आकलित धनराशि सामुदायिक स्वास्थ्य केन्द्र नरैनी हेतु कायाकल्प के अन्तर्गत निर्धारित इण्डिकेटर्स को पूर्ण कराने हेतु अधिकतम धनराशि है।

2. आवश्यकता अनुसार कार्य कराने हेतु उपरोक्त धनराशि में मामूली अथवा व्यापक कमी होने की संभावना है।

3. प्रस्तावित कार्यों का आकलन स्थानीय स्तर पर भी कराया जा सकता है।

अधीक्षक
सामुदायिक स्वास्थ्य केन्द्र, नरैनी
(बोंदा)

खण्ड शिक्षा अधिकारी
नरैनी।

सेवा में,

श्रीमान् उपजिलाधिकारी महोदय
नरैनी, जनपद - बांदा।

पत्रांक 1543-44 / 2022-23

दिनांक - 06/01/2023

विषय :- पट्टा धारकों द्वारा सी०एस०आर०/सी०ई०आर० फण्ड से विद्यालयों में कायाकल्प का कार्य कराये जाने हेतु कार्ययोजना।

महोदय,

उपरोक्त विषयक जिलाधिकारी महोदय के कार्याल के पत्रांक /320/खनिज-30 दिनांक 05 जनवरी 2023 एवं आपके टीपादेश दिनांक 05.01.2023 के अनुपालन में आपके कार्यालय में आहूत बैठक में अधोहस्ताक्षरों द्वारा प्रतिभाग किया गया एवं उपस्थित समस्त पट्टा धारकों को ग्राम पंचायत नहरी एवं खलारी के सन्निकट संचालित परिषदीय विद्यालयों का स्थलीय निरीक्षण कराया गया, खनन अधिकारी भी मौके पर उपस्थित रहे। सम्बन्धित विद्यालयों की सूची एवं 19 पैरामीटर में जिन पैरामीटर में विद्यालय असंतुप्त है की सूची संलग्न 01 है। पट्टा धारकों द्वारा उपरोक्त विर्णित कार्यों को कराने में सी०एस०आर०/सी०ई०आर० फण्ड से कराने हेतु सहमति व्यक्त की गई।

किस पट्टा धारक द्वारा किस विद्यालय में कार्य कराया जायेगा इस हेतु पट्टा धारकों से दूरभाष पर वार्ता करने के उपरान्त विद्यालय आवंटन सूची तैयार की गई जो संलग्न 02 है।

- विद्यालयों में खनिज निधि से वरीयता में कराये जाने वाले कार्यों के सम्बन्ध में शासनादेश संख्या 2040/68-5-2019 संलग्न 03 है।
- कायाकल्प के कार्यों हेतु इकाई लागत के सम्बन्ध में शासनादेश संख्या 1202/नौ-9-2020 संलग्न 04 है।
- स्मार्ट क्लास की स्थापना हेतु व्यय एवं तकनीकी विशिष्टियों के सम्बन्ध में शासनादेश संख्या 67/66-6-2020 संलग्न 05 है।
- विद्यालयों में कायाकल्प योजनान्तर्गत कराये जाने वाले कार्यों हेतु तकनीकी डिजाइन एवं मैनुअल संलग्न 06 है।


खण्ड शिक्षा अधिकारी
नरैनी

पृ०सं० / — / 2022-23 तददिनांक।

प्रतिलिपि :-

1. श्रीमान् जिला बेसिक शिक्षा अधिकारी, बांदा को सादर सूचनार्थ प्रेषित।

43/57

M.O

संयुक्त कार्ययोजना की
2014 + Forest dept. की
कार्ययोजना के अन्तर्गत Combined
MR plan अन्तर्गत प्रस्तुत की
05/11/23 उपजिलाधिकारी
नरैनी

खण्ड शिक्षा अधिकारी
नरैनी


07/11/23

कायाकल्प रिपोर्ट माह दिसम्बर - 2022

Sr. No.	School Name	Grampanchayat Name	Udise Code	Boys Toilet	Girl's Toilet	Water In Toilet	Tiling of Toilet	CWSN Toilet	on Class room's Floor	Electric Connection	Boy's Urinal	Girl's Urinal	Furniture	Bound ar/Wall with Gate	Tiling of Kitchen
				Saturat ion	Saturat ion	Saturat ion	Saturat ion	Saturat ion	Saturat ion	Saturat ion	Saturat ion	Saturat ion	Saturat ion	Saturat ion	Saturat ion
1	BAJRANG PURWA NAHARI (PS)	Nahari	09400401203				असंपुष	असंपुष	असंपुष				असंपुष		असंपुष
2	BHAWANIPUR (NAHRI) (PS)	Khalari	09400404907				असंपुष	असंपुष		असंपुष	असंपुष	असंपुष	असंपुष		असंपुष
3	DIWALIPURWA (PS)	Nahari	09400404607		असंपुष		असंपुष	असंपुष	असंपुष	असंपुष		असंपुष	असंपुष	असंपुष	असंपुष
4	GAZIPUR (Composite)	Khalari	09400404904					असंपुष							असंपुष
5	KACHHIYANPURWA (PS)	Nahari	09400404606	असंपुष	असंपुष	असंपुष	असंपुष	असंपुष	असंपुष		असंपुष	असंपुष	असंपुष		असंपुष
6	KANYA NAHARI (Composite)	Nahari	09400404602				असंपुष	असंपुष	असंपुष		असंपुष	असंपुष			असंपुष
7	KHALARI (PS)	Khalari	09400404903					असंपुष					असंपुष		असंपुष
8	MAHARANI (PS)	Nahari	09400404604				असंपुष	असंपुष	असंपुष						असंपुष

[Handwritten signature]

Sr. No.	School Name	Grampanchayat Name	Udise Code	Boys Toilet	Girl's Toilet	g Water in Toilet	Tiling of Toilet	CWSN Toilet	on Class room's Floor	Electric Connection	Boy's Urinal	Girl's Urinal	Furniture	Boundary Wall with Gate	Tiling of Kitchen
				Saturation	Saturation	Saturation	Saturation	Saturation	Saturation	Saturation	Saturation	Saturation	Saturation	Saturation	Saturation
9	MAKHANPUR (Composite)	Khalari	09400404906	असंपुष्ट				असंपुष्ट							असंपुष्ट
10	MOHANPUR (PS)	Khalari	09400404905	असंपुष्ट	असंपुष्ट	असंपुष्ट	असंपुष्ट	असंपुष्ट			असंपुष्ट	असंपुष्ट	असंपुष्ट		असंपुष्ट
11	NAHARI (UPS)	Nahari	09400404805				असंपुष्ट	असंपुष्ट	असंपुष्ट						असंपुष्ट
12	UDAIPURWA (PS)	Nahari	09400404603					असंपुष्ट	असंपुष्ट	असंपुष्ट			असंपुष्ट	असंपुष्ट	असंपुष्ट
13	Akelwa (PS)	Pukari	09400404202				असंपुष्ट	असंपुष्ट			असंपुष्ट	असंपुष्ट	असंपुष्ट		असंपुष्ट

नोट :- सभी विद्यालयों में स्मार्ट क्लास एवं पेयजल हेतु RO की व्यवस्था नहीं है

Sr. No.	School Name	Grampanchayat Name	Udise Code	हेड मास्टर का नाम	मोबाइल नम्बर	कार्य कराये जाने वाले आवंटित पट्टे धारक का नाम	मोबाइल नम्बर
1	BAJRANG PURWA NAHARI (PS)	Nahari	09400401203	विमल प्रकाश	9935828280	श्रीमती जसमीत कौर मल्होत्रा पत्नी रसमीत सिंह मल्होत्रा	7999209166 9559960403
2	BHAWANIPUR (NAHRI) (PS)	Khalari	09400404907	हरीशंकर पाल	9792224897	श्री मुजीबुद्दीन सिद्दीकी पुत्र श्री जीमरुद्दीन सिद्दीकी	9648894860
3	DIWALIPURWA (PS)	Nahari	09400404607	दिनेश सिंह यादव	9452582983	श्रीमती जसमीत कौर मल्होत्रा पत्नी रसमीत सिंह मल्होत्रा	7999209166 9559960403
4	GAZIPUR (Composite)	Khalari	09400404904	राकेश कुमार	9450588133	मै० जय मां शारदा ट्रेडर्स श्री राम मिलन पुत्र श्री रामगोपाल	7985124442
5	KACHHIYANPURWA (PS)	Nahari	09400404606	सुरेश प्रजापति	8004117123	श्रीमती बहारत कौर पत्नी श्री अजीत सिंह मल्होत्रा	7999209166 9559960403
6	KANYA NAHARI (Composite)	Nahari	09400404602	अनिल त्रिपाठी	7852002348	एस्त0आर0 एनोवेशन एल0एल0पी0 प्रो0 श्री सुरेन्द्र पुनिया	7999209166 9559960403
7	KHALARI (PS)	Khalari	09400404903	छोटेलाल	9919122148	मै० जय मां शारदा ट्रेडर्स श्री राम मिलन पुत्र श्री रामगोपाल	7985124442
8	MAHARANI (PS)	Nahari	09400404604	राजेश सिंह पटेल	7376440312	मै० एस्त0एस्त0 रेनाइट पार्टनर श्री अतीक अहमद	8765173442

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Sr. No.	School Name	Grampanchayat Name	Udise Code	हेड मास्टर का नाम	मोबाइल नम्बर	कार्य कराये जाने वाले आर्वाइटेड पट्टे धारक का नाम	मोबाइल नम्बर
9	MAKHANPUR (Composite)	Khalari	09400404906	आनन्द कुमार	9559519455	मै० हर्षित इण्टर प्राईजेज पार्टनर श्री हर्षित सिंह	9839858393
10	MOHANPUR (PS)	Khalari	09400404905	गजेन्द्र सिंह	9310106148	मै० हर्षित इण्टर प्राईजेज पार्टनर श्री हर्षित सिंह	9839858393
11	NAHARI (UPS)	Nahari	09400404605	अवनीश कुमार पाण्डेय	9451676768	मै० एस०एस० ग्रेनाइट पार्टनर श्री अदीक अहमद	8765173442
12	UDAIPURWA (PS)	Nahari	09400404603	अरसी अजहर	7974138008	श्रीमती अमरित कौर पत्नी श्री अजीत सिंह मल्होत्रा	7999209166 9559960403
13	Akelwa (PS)	Pukari	09400404202	अश्वनी कुमार	8887854636	एस०आर० एनोवेशन एल०एल०पी० प्रो० श्री सुरेन्द्र पुनिया	7999209166 9559960403

नोट :- सभी विद्यालयों में स्मार्ट क्लास एवं पेयजल हेतु RO की व्यवस्था नहीं है



● आपरेशन कायाकल्प के अन्तर्गत प्राथमिकता के आधार पर कराये जाने वाले कार्यों/इन्डिकेटर्स हेतु आगमन

क्र.	कार्य/इन्डिकेटर्स	इकाई लागत	टिप्पणी
1	A. बालकों हेतु उनकी संख्या के अनुरूप शौचालय एवं मूत्रालय का निर्माण	0.93 लाख में	नवीन अतिरिक्त बालक शौचालय 02 मूत्रालय के साथ
2	B. बालिकाओं हेतु उनकी संख्या के अनुरूप शौचालय एवं मूत्रालय का निर्माण	0.93 लाख में	नवीन अतिरिक्त बालिका शौचालय 01 मूत्रालय के साथ
3	A. पेयजल हेतु हैण्डपम्प	0.82 लाख में	
3	B. मल्टीपल हैंडवॉशिंग सिस्टम	0.197 लाख में	एक साथ 12 बच्चों को हाथ धुलने के लिए
3	विद्यालयों की फर्श दीवारों की छत तथा दरवाजे/खिड़कियों की वृहद मरम्मत का कार्य		
4	A. प्राथमिक विद्यालय	2.26 लाख में	विद्यालय भवन की समस्त फर्श, समस्त प्लास्टर, समस्त दरवाजे खिड़कियों एवं छत की मरम्मत का कार्य
4	B. उच्च प्राथमिक विद्यालय	4.15 लाख में	विद्यालय भवन की समस्त फर्श, समस्त प्लास्टर, समस्त दरवाजे खिड़कियों एवं छत की मरम्मत का कार्य
4	टाइल्स का कार्य		
4	दीवार टाइल्स	Rs. 807.84 प्रति वर्ग मीटर	जी०एस०टी० छोड़कर
4	फर्श टाइल्स	Rs. 868.43 प्रति वर्ग मीटर	जी०एस०टी० छोड़कर
5	विद्युतीकरण	Rs. 0.36343 प्रति विद्यालय	कनेक्शन, वायरिंग, इन्स्ट्रुमेंट, इलेक्ट्रीक चार्ज आदि
6	किचन शेड का जिर्णोद्धार एवं सुसज्जीकरण	Rs. 0.84 लाख प्रति विद्यालय	
7	फर्नीचर		
8	A- प्राथमिक विद्यालय - कक्षा- 1 एवं 2	2.5595 लाख में	कक्षा- 1 एवं 2 हेतु 20 सेंट (80 बच्चों हेतु)
	कक्षा - 3 से 5		कक्षा - 3 से 5 हेतु 30 सेंट (90 बच्चों हेतु)
8	B. उच्च प्राथमिक विद्यालय- कक्षा - 6 से 8	2.15010 लाख में	90 बच्चे हेतु
8	चहारदीवारी एवं गेट निर्माण		
9	A. प्राथमिक विद्यालय	2500 प्रति रनिंग मीटर एवं 20200 गेट हेतु	स्कूल प्रांगण की आवश्यकतानुसार
9	B. उच्च प्राथमिक विद्यालय	2500 प्रति रनिंग मीटर एवं 20200 गेट हेतु	स्कूल प्रांगण की आवश्यकतानुसार
9	इंटरलॉकिंग टाइल्स	1030.00 प्रति वर्ग मीटर	स्टोन बेलासा के साथ
9	अतिरिक्त कक्षा-कक्षा का निर्माण	Rs. 4.70 लाख	नवीन अतिरिक्त कक्षा-कक्षा का निर्माण
11	अन्य कार्य - श्यामपट का निर्माण	Rs. 2400 प्रति श्यामपट	आवश्यकतानुसार कार्य कराया जाना

प्राथमिक विद्यालयों में आपरेशन कार्याकल्प के अन्तर्गत प्राथमिकता के आधार पर कराये जाने वाले कार्य / इण्डिकेटर्स हेतु आगम-

क्र.सं.	कार्य/इंडिकेटर्स	संख्या	माप	मात्रा	दर	कुल लागत
1	A. बालकों हेतु उनकी संख्या के अनुरूप शौचालय एवं मूत्रालय का निर्माण	1		1	93000.00	93000.00
	B. बालिकाओं हेतु उनकी संख्या के अनुरूप शौचालय एवं मूत्रालय का निर्माण	1		1	93000.00	93000.00
2	पेयजल हेतु हैण्डपम्प	1		1	82000.00	82000.00
	मल्टीपल हैडवॉशिंग सिस्टम	1		1	19700.00	19700.00
3	विद्यालयों की फर्श दीवारों की छत तथा दरवाजे/खिड़कियों की वृहद मरम्मत का कार्य	1		1	226000.00	226000.00
4	टाइल्स का कार्य	1	84.8 वर्ग मीटर	84.8 वर्ग मीटर	972.64	92206.27
5	विद्युतीकरण					36343.00
6	किचन शेड का जिर्णोद्धार एवं सुसज्जीकरण					84000.00
7	फर्नीचर					
	A- प्राथमिक विद्यालय - कक्षा - 1 एवं 2					
	कक्षा - 3 से 5					255950.00
8	घहारदीवारी	1	120 मीटर	120 मीटर	2500.00	300000.00
	गेट	1			20200.00	20200.00
9	इंटरलॉकिंग टाइल्स (सड़क से विद्यालय भवन तक जाने हेतु पाथ-वे का निर्माण)	1	20x3 = 60 10x2 = 20	20x3 = 60 10x2 = 20		
	योग		80 वर्ग मीटर	80 वर्ग मीटर	1050.00	84000.00
10	अतिरिक्त कक्षा-कक्ष का निर्माण	1			470000.00	470000.00
11	अन्य कार्य - खामपट का निर्माण	2			2400.00	4800.00
						1861199.27

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नोट-

- उपरोक्त आगमन में आकलित धनराशि प्राथमिक विद्यालय हेतु कार्याकल्प के अन्तर्गत निर्धारित इंडिकेटर्स को पूर्ण कराने हेतु अधिकतम धनराशि है।
- आवश्यकतानुसार कार्य कराने हेतु उपरोक्त धनराशि में मामूली अथवा व्यापक कमी होने की संभावना है।
- प्रस्तावित कार्यों का आकलन स्थानीय स्तर पर भी कराया जा सकता है।

उच्च प्राथमिक विद्यालयों में आपरेशन कायाकल्प के अन्तर्गत प्राथमिकता के आधार पर कराये जाने वाले कार्यों/इण्डिकेटर्स हेतु आगणन

क्र.सं.	कार्य/इंडिकेटर्स	संख्या	माप	मात्रा	दर	कुल लागत
	A. बालकों हेतु उनकी संख्या के अनुरूप शौचालय एवं मूत्रालय का निर्माण	1		1	93000.00	93000.00
	B. बालिकाओं हेतु उनकी संख्या के अनुरूप शौचालय एवं मूत्रालय का निर्माण	1		1	93000.00	93000.00
12	A. पेयजल हेतु हेम्डपम्प	1		1	82000.00	82000.00
	B. मल्टीपल हैंडवॉशिंग सिस्टम	1		1	19700.00	19700.00
13	विद्यालयों की फर्श/दीवारों की छत तथा दरवाजे/खिडकियों की वृहद मरम्मत का कार्य	1		1	415000.00	415000.00
	टाइल्स का कार्य	1	94.8 वर्ग मीटर	94.8 वर्ग मीटर	37200	37200
	विद्युतीकरण					36343.00
	किचन शेड का जिर्णोद्वार एवं सुसज्जीकरण					84000.00
	फर्नीचर					
	A- उच्च प्राथमिक विद्यालय - कक्षा- 6 से 8					215010.00
	चहारदीवारी	1	150 मीटर	150 मीटर	2500.00	375000.00
	गेट	1			20200.00	20200.00
	इण्टरलॉकिंग टाइल्स (सड़क से विद्यालय तक जाने वाले दूरी के पथ-ने का निर्माण)	1	20x3 = 60 10x2 = 20	20x3 = 60 10x2 = 20		
	योग		80 वर्ग मीटर	80 वर्ग मीटर	1050.00	81000.00
10	अतिरिक्त कक्षा-कक्ष का निर्माण	1		1	470000.00	470000.00
	जलयंत्रण - व्यवस्था का निर्माण	4				
						2089059.27
					अथवा	20.89 लाख

उपरोक्त आगणन में आकलित धनराशि प्राथमिक विद्यालय हेतु कायाकल्प के अन्तर्गत निर्धारित इंडिकेटर्स को पूर्ण कराने हेतु अधिकतम धनराशि है।

आवश्यकतानुसार कार्य कराने हेतु उपरोक्त धनराशि में मामूली अथवा व्यापक कमी होने की संभावना है।

प्रस्तावित कार्यों का आकलन स्थानीय स्तर पर भी कराया जा सकता है।

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